

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 308 of 2013**

**Dated : 08<sup>th</sup> December, 2014**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Chhattisgarh State Power Distribution Co. Ltd. ....Appellant(s)  
Versus  
Chhattisgarh State Electricity Regulatory Commission  
...Respondent(s)**

Counsel for the Appellant (s) : -  
Counsel for the Respondent(s) : Mr. M. G. Ramachandran,  
Mr. Anand K. Ganesan and  
Ms. Mandakini Ghosh for Resp.  
No.1

**ORDER**

At the request of learned counsel for the respondent the matter is adjourned to 21.01.2015.

Post the matter on **21<sup>st</sup> January, 2015.**

**(Rakesh Nath)  
Technical Member**

**( Justice Ranjana P. Desai )  
Chairperson**